

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2276  
ANSWERED ON:22.08.2013  
LANDLESS PERSONS  
Choudhary Shri Bhudeo

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of landless persons in the rural areas at present, State/UT-wise;
- (b) the details of the provisions made by the Government to ameliorate the living standard of landless persons in the rural areas under the 12th Five Year Plan; and
- (c) the details of the schemes to provide land to the landless persons?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI LAL CHAND KATARIA)

- (a): The Statement giving Proportion of Landless Households in the Country is at Annexure-I.
- (b) & (d) : A Scheme of Homestead sites was launched on 24th August, 2009 as part of Indira Awas Yojana (IAY), to provide funds for purchase/acquisition of homestead sites for those rural Below Poverty Line (BPL) households who have neither agricultural land nor a housesite. Under this scheme, a homestead site of 100-250 sq.mt. is provided to those rural BPL households who have neither land nor a housesite. For this purpose, Rs. 10,000/- per beneficiary is provided to the District Rural Development Agencies (DRDAs) which is shared by the Centre and the States in the ratio of 50:50. It has now been decided to increase the amount from Rs, 10,000/- to Rs 20,000/- with effect from April, 2013.